

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/977/2021

This the 15th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Shajad Khaliq Malla s/o Abdul Khaliq Malla, r/o Doabgah, Raffiabad & 43 other applicants.

.....Applicants

(Advocate:- None)

Versus

1. State of J&K Commissioner Secretary to Government, PHE, I&FC Department, Civil Secretariat, Srinagar/Jammu.
2. Chief Engineer, PHE Department, Kashmir, Srinagar.
3. Superintending Engineer, PHE Mechanical Circle, Norath, Srinagar.
4. Executive Engineer, PHE Mechanical Division North, Sopore.

.....Respondents

O R D E R [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.



2. Even on the last date of hearing i.e. 4.3.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 15.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default for non-appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

KKS

(RAKESH SAGAR JAIN)
MEMBER (J)